

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
(CIRCUIT AT PORT BLAIR)

No. MA 351/490/2017

Date of order : 19.6.2018

Present: Hon'ble Mr.S.K.Pattnaik, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

M/O SHIPPING

VS

BIMAL SINHA

For the applicant : Mr.V.D.S.Balan, counsel

For the respondents: Mr.B.K.Das, counsel

O R D E R (ORAL)

Per Mr.S.K.Pattnaik, Judicial Member

Heard ld. Counsel for both sides.

2. Ld. Counsel for the applicant prays for withdrawal of this MA.
Prayer is allowed.
3. MA stands disposed of as withdrawn.

(DR. NANDITA CHATTERJEE)
ADMINISTRATIVE MEMBER

(S.K.PATNAIK)
JUDICIAL MEMBER

I.Nath